

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.6049/2002

GHAZIABAD DEVELOPMENT AUTHORITY

Appellant (s)

VERSUS

RAMESH CHANDRA PANDIYA
(Prayer for interim relief)

Respondent (s)

Date : 17/01/2003 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s)

Mr. Sudhir Kulshreshtha, Adv.

For Respondent (s)

Mr. Syed Shahid Hussain Rizvi, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J
.SP2

Three weeks' time is granted for filing rejoinder
affidavit, as requested.

.SP1

Sarita (Shelly Sengupta) @@
AA
Court Master@@
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